

Fight For MCX Crude Scam Vs. SEBI & Ors.

M. No. 5/2020.

22.08.2020

Present: Sh. Sachin Bansal, Ld. counsel for complainant.

Sh. A. K. Kushwaha, Ld. PP for CBI.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Application under Section 156(3) Cr.P.C. was received through court-email ID from office of Ld. District & Sessions Judge-Cum-Special Judge, PC Act, RADC, New Delhi and notice of the same was issued for today.

Ld. PP submits that copy of the application was not provided. Let copy of the same be provided to Ld. PP. Notice of the application be again sent to SP, ACB, CBI for filing status report on or before the next date of hearing.

Put up for filing status report/reply on **10.09.2020**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
SISODIA** Digitally signed
by ANIL KUMAR
SISODIA
Date: 2020.08.22
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**(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
22.08.2020.**

CBI Vs. R.S. Garg & Ors.
CC No. 357/2019

22.08.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
A-1 to A-4 present in person .
Sh. Chander Shekhar Adv. For A-3 & A-4
Sh. Ashok chaitanya Adv. For A-5, A-7 to A-10
Sh. Praveen Singh Adv. For A-6
Sh. Sameer Chandra Adv. For A-15
None for A-11 to A-14.

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This is a contested matter at the stage of prosecution evidence. In view of the circular No. Power/Gaz/RADC/202/E-7784-7871 dated 30.07.2020 issued by Ld. District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30.7.2020 of Hon'ble High Court of Delhi, New Delhi, evidence cannot be recorded. Accordingly, case is adjourned for PE on **24.09.2020**.

Counsel for A-11 to A-14 be informed of the next date through whatsapp.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

**ANIL
KUMAR
SISODIA** Digitally signed
by ANIL KUMAR
SISODIA
Date: 2020.08.22
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(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
22.08.2020.

